

NATIONAL COMPANY LAW TRIBUNAL,

MUMBAI BENCH

COURT- V

4) IA/2643/2022
C.P. (IB)/765(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI H. V. SUBBA RAO
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **21.09.2022.**

NAME OF THE PARTIES: HDFC VENTURES TRUSTEE COMPANY
LIMITED

VS

KHARADI PROPERTIES PRIVATE LIMITED

IBC UNDER SECTION 7, Rule 11 of NCLT, 2016

ORDER

Mr. Zal Andhyarujina, senior counsel appearing for the Petitioner/ Financial Creditor is present. None appeared for the Corporate Debtor. The hard copy of the I.A. 2643 of 2022 filed by the Corporate Debtor is not available with this Bench. Registry, Court Officer and Petitioner shall ensure the availability of hard copy of the Petition to this Bench before the next date of hearing.

The senior counsel appearing for the Respondent/ Financial Creditor requested time to file reply in the I.A. 2643 of 2022. List the matter on 07.11.2022.

Sd/-

ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-

H. V. SUBBA RAO
Member (Judicial)

/P/